

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) Yes. About 8,800 Cubic metre per hour of Oxygen produced in the Electrolysis Plant is being let out into the atmosphere at present.

(b) and (c). Oxygen can be put to a number of commercial uses. Some of these would not be economical at Nangal and others require considerable capital expenditure. The Oxygen produced in the Electrolysis Plant is contaminated with caustic potash and as such cannot be used in the Nitric Acid Plant in the Factory. Methods for purification are under investigation and when an economical method is evolved, it would be possible to use about 5,500 cubic metre per hour of oxygen in the Nitric Acid Plant.

Oxygen can be used for gasification of coal, fuel oil or naphtha. The expansion of the existing fertilizer factory on the basis of utilisation of coal and surplus oxygen is currently under investigation.

Joint Cadre of Police for Himachal Pradesh and Delhi

255. **Shri E. Madhusudan Rao:** Will the Minister of **Home Affairs** be pleased to state:

(a) the progress in forming a joint cadre of police and other officers of Himachal Pradesh and Delhi; and

(b) the total number of police officers that will be required?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Selections have been made for making appointments to the Delhi and Himachal Pradesh Civil and Police Services at initial constitution. The selected officers have been asked to signify their willingness for appointment to the joint Civil and Police Service cadres. The Governments of U.P. and Punjab have been requested to agree to the absorption of the selected officers in the above joint cadres and also to release such of them who are still serving under the State Governments.

One officer was appointed to the Civil Service by direct recruitment in 1961 and about 10 such officers are intended to be appointed in the current year. About 5 officers are also proposed to be appointed by direct recruitment to the Police Service this year. Steps are also being taken to screen the cases of officers eligible to be considered for appointment to the Civil and Police Services in the promotion quota.

Joint cadres for Delhi & Himachal Pradesh have also been constituted in respect of the Indian Administrative Service and the Indian Police Service. So far 16 officers have been appointed to the joint IAS cadre and 4 officers to the joint IPS cadre against the total requirement of 65 and 34 respectively for these cadres.

(b) The total number of officers required to fully man the joint PS cadre and the Delhi and Himachal Pradesh Police Service is 34 and 55 respectively.

Ministers and their Allowances

256. { **Shri Krishanpal Singh:**
Shri Hem Barua:

Will the Minister of **Home Affairs** be pleased to state:

(a) the total number of Ministers, State Ministers, Deputy Ministers and Parliamentary Secretaries etc. in the Union Government;

(b) the salaries, allowances (including T.A. and D.A.) drawn by each; and

(c) the expenditure on maintenance of their residences including garden etc., on transport, Chaprasies and other personal attendants paid out of the public funds and on security arrangements of each?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a)

Cabinet Ministers	14
Ministers of State	10
Deputy Ministers	20
Parliamentary Secretaries	7

(b) As admissible under the Salaries and Allowances of Ministers Act, 1952 and the Rules made thereunder.

(c) The time and labour involved in collection of the information under various heads and for an unspecified period will not be commensurate with the results achieved.

Iron and Steel Controller's Office

258. **Shrimati Renu Chakravarty:** Will the Minister of Steel and Heavy Industries be pleased to refer to the reply given to Starred Question No. 319 on 26th March, 1962 and state:

(a) whether the question of grant of permanency to the remaining staff of Iron and Steel Controller's Office has now been finalised;

(b) whether the S.R. Unit final report has been received; and

(c) whether the 1944-45 entrants are covered by the order for conversion to permanent posts?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) Since 26th March, 1962, 146 persons have been appointed substantively in various non-gazetted posts in Classes II, III and IV in the office of the Iron and Steel Controller, Calcutta. The question of confirmation of staff against existing permanent vacancies, numbering about 95, is at present under consideration.

(b) The final report of S.R. Unit has been received and necessary steps are being taken to implement their recommendations relating to work simplification. It is expected that there would be some reduction in staff as and when the suggestions made by the S.R. Unit for work simplification/improvements are implemented. Till the report is implemented fully, the exact number of temporary posts that can be converted into permanent ones cannot be determined.

(c) With the filling up of the existing permanent vacancies the persons who entered service upto September

1944 and are in continuous employment are expected to be covered. The remaining entrants of 1944 and 1945 will be appointed substantively as and when additional posts are converted into permanent ones.

हंगरी से ऋण

२५६. श्री सरजू पाण्डेय : क्या वित्त मंत्री २५ अगस्त, १९६२ के तारांकित प्रश्न संख्या ५६४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि हंगरी सरकार से ऋण प्राप्त करने के सम्बन्ध में जो बातचीत चल रही थी, उसमें क्या प्रगति हुई है ?

वित्त मंत्री (श्री मोरारजी देसाई) : इस सम्बन्ध में, अभी तक, हंगरी सरकार के साथ और आगे बातचात नहीं हुई है।

Annual Report of L.I.C.

261. **Shri Kajrolkar:** Will the Minister of Finance be pleased to state:

(a) whether the annual report of the Life Insurance Corporation is to be in line with the provisions of the Corporation Act 1956, i.e. Financial Year instead of Calendar year;

(b) if so, when it is to take effect;

(c) whether by change, the income-tax returns will be affected;

(d) whether this change to financial year will add to the volume of business; and

(e) if so, by how much?

The Minister of Finance (Shri Morarji Desai): (a) and (b). Proposals for preparing the annual reports on the basis of financial year with effect from 1st April, 1963 and of preparing a report for 15 months from 1st January, 1962 to 31st March, 1963 have been received from the Life Insurance Corporation of India and are under consideration of Government.

(c) No.